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IA(IBC)/191/KOB/2024 in CP(IB)/01/KOB/2021

Learned Counsel, Mr. Terry V James appears physically on behalf of the Applicant. Learned Counsel, Mr. Ahaan M appears on behalf of the Resolution Professional through virtual mode.

Counsel for the Applicant seeks permission of this bench to file an application to implead the Monitoring Committee as a respondent in the present IA. Permission is granted, let the same be done within a period of 2 weeks. Copy of the petition may also be served on the Monitoring Committee. Monitoring Committee is at liberty to file response/reply affidavit within a period of three weeks thereafter, after serving copy of the same on the Counsel appearing for the other side.

List this matter for further consideration on **13.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**